

GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

**LOK SABHA**  
**UNSTARRED QUESTION NO. 2479**  
ANSWERED ON 5<sup>TH</sup> MARCH, 2020

**NH PROJECTS IN KERALA**

2479. SHRI N.K. PREMACHANDRAN:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Government proposes to give priority to land acquisition process for the development of National Highways (NHs) and if so, the details of action taken to expedite the process;
- (b) the details of action taken for the speedy disposal of pending cases before the court with regard to the land acquisition for the development of NH in Kerala;
- (c) the present status and proposed date of completion of process of land acquisition for NH projects in Kollam, Kerala;
- (d) whether the Government proposes to start the work on NH projects for which land is already available and if so, the details thereof; and
- (e) whether the Government proposes to start the NH development work at Kollam bypass in which land is available and if so, the details thereof?

**ANSWER**

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

**(SHRI NITIN JAIRAM GADKARI)**

(a) & (b) The Kerala Government has consented to share 25% land acquisition cost for development projects on NH-66, for which a Financial Participation Agreement (FPA) has been signed amongst Ministry of Road Transport & Highways, PWD Kerala and Kerala Infrastructure Investment Finance Board (KIIFB) on 03.10.2019 in order to categorically establish procedure/modalities for remittance of amount corresponding to land acquisition cost to be borne by the concerned stakeholders. Progress of these projects/ land acquisition is monitored at various levels with all stakeholders to ensure early completion.

(c) to (e) 3 (A) notification under NH Act 1956 for the project stretch Kottankulangara to Kadambattukonam section of NH-66 (old NH-47) has been published and process for notification under section 3(D) has been initiated. 2-laning of Kollam bypass has been completed. Kollam Bypass is part of NH-66 (old NH-47) and the Detailed Project Report (DPR)/ Feasibility Study for 4/6 laning of this stretch has been initiated. Development of project is taken up post finalisation of alignment (greenfield/ or brownfield), cost estimates, land acquisition requirement etc. based on outcome of DPR/ Feasibility Study with due consideration to traffic density, up-gradation requirements, lane configuration (i.e. 2-lane/4-lane/6-lane etc.), Right of Way (ROW) determination, project viability, inter-se-priority and availability of funds.

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